

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/15/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Krishna Prasad Bishwakarma and Another

Respondents

Date : **17-05-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents None present.

Rai, J.

Heard Learned Additional Public Prosecutor for the State-
Applicant.

Issue Notice on I.A. No.01 of 2023 to the Respondents.

List on 07-08-2023.

Judge
17-05-2023

Judge
17-05-2023